



HIGH COURT OF GUJARAT

C I R C U L A R

No. ITC/134/2023 Date: 14/07/2023

Implementation of Neutral Citations for Final Orders and Judgments of Gujarat High Court

As directed, this is to inform all concerned that:

Based on the concept of Neutral Citations as guided by the eCommittee of the Supreme Court of India and directions of Hon'ble the Acting Chief Justice Mr. Justice A. J. Desai and Hon'ble Judges of the I. T. Committee of the High Court of Gujarat; initiative of assigning Neutral Citations to all the Judgements and Final Orders of the High Court of Gujarat has been implemented w.e.f. today i.e. 14th July, 2023.

Accordingly, all the Judgments and Final Orders which have been uploaded so far on the Case Status website of the High Court of Gujarat, have been assigned a Neutral Citation. All such judgments and final orders would now have Neutral Citation with Q. R. Code printed on each of its pages while downloading the same from the High Court website, a sample of which is shown below:

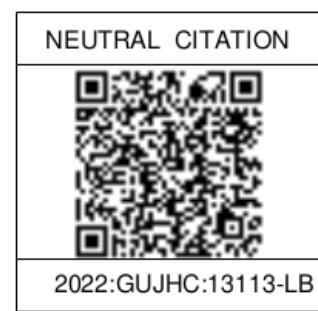
Neutral Citation Sample for Final Orders and Judgments



Single Judge



Division Bench



Larger Bench

The above QR Code would have a web-link to the soft copy of the particular Order/Judgment, which, upon being scanned by any device, would open the link to the PDF file of the same.

Upon generation of Neutral Citation, an email shall be transmitted by the IT Cell server to the concerned Ld. Advocates of the matters and subscribers of EMCS for the particular case with attachment of the Order/Judgment alongwith the Neutral Citation.

Certified Copies, physical as well as eCertified Copies, shall also contain the Neutral Citation on each page of the Final Order / Judgment.

The Case Status search result page, would now reflect the Neutral Citation at the top including the Neutral Citation against the Final Order / Judgment in the list of orders shown.

Additionally, comprehensive search functionality has also been provided on the Case Status website of the High Court of Gujarat (<https://gujarathc-casestatus.nic.in/gujarathc/NCSearch.jsp>) for facilitating search based on Neutral Citation allocated to the Final Orders / Judgments. Apart from individual Neutral Citation search leading to the particular Final Order / Judgment, an Advanced Search based on Year, Month and Case Type allows users to search multiple cases, allocated a Neutral Citation during a particular period belonging to a particular Case Type.

This initiative will promote and facilitate the convenience and uniformity of common referencing to the judgments and final orders of the High Court of Gujarat with an easily and freely accessible Neutral Citation repository on the website of the High Court.

Sd/-

REGISTRAR GENERAL